Abolishment of overtime allowance

496. SHRI A. K. SELVARAJ: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government is considering to abolish overtime and Government is considering to introduce stricter control on Government expenditure; and

(b) whether it is also a fact that Government has issued instructions to all the departments in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) No, Sir. Government is not considering abolishing Overtime Allowance. However, instructions for stricter control on Government expenditure in this regard have been issued from time-to-time.

Panel to bring Good Governance

497. SHRI A. U. SINGH DEO: Will the PRIME MINISTER be pleased to state:

(a) whether a panel was constituted to bring Good Governance by Government, if so, the details thereof;

(b) the recommendations given by the panel, if any, the action taken and the implementation of the same; and

(c) whether Government plans to increase the scope of the panel, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) No specific "Panel to bring Good Governance" has been constituted. However, eight Groups of Secretaries (GoS) were constituted on 01.01.2016 to deliberate on eight thematic areas which have a direct bearing on the socio-economic development of the country and to come up with a roadmap for achieving specific outcomes. Out of these, one Group was on the subject of 'Good Governance–Challenges and Opportunities'. The reports submitted by the Groups were circulated to the Secretaries of all Ministries/Departments, who were required to prepare Departmental Action Plans based on the recommendations arising out of the reports. The Ministries/ Departments have sent these Action Plans along with implementation schedule to NITI Aayog which has been entrusted with the task of monitoring and implementation of the same.